

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following case will be taken up before the Division Bench of Hon'ble Dr. Justice Sanjeeb K. Panigrahi and Hon'ble Mr. Justice A.C.Behera at 2:00 P.M. today, the 29th April , 2026. After this Bench Hon'ble Judges will sit singly in their respective courts & take up the matters published for their Lordships' Single Benches respectively.

COURT NO - VI (4TH FLOOR)

AT 02:00 PM

**THE HON'BLE DR. JUSTICE S.K. PANIGRAHI
THE HON'BLE MR. JUSTICE ANANDA CHANDRA BEHERA**

FOR ORDERS

- 1) WA/1769/2024 BISHNU PRASAD SAHU GYANA RANJAN SETHI
(IA no.4650/2024 is at fl.A for Vs MISSB.KPATTANAIAK
condonation of delay. I.A. NO
1593/26 is at fl.C for stay. I.A. No
4726/24 is at fl. B for stay. Notice
in admission & limitation
matter could not be issued to R-
2 due to late filling of requisites as
per Order dtd. 09.01.2026. With
WPC(OAC)-2334/2017, a Disp..
of case.) MENTION

COMMANDANT IN CHARGE,
O.S.A.P., DHENKANAL

BY ORDER

THE HIGH COURT OF ORISSA:
CUTTACK
DTD. 29.04.2026


DY. REGISTRAR (JUDL.)

(Copy forwarded to A.G.'s Office/ Secretary, High Court Bar Association/ Court's Notice Board for information.)


DY. REGISTRAR (JUDL.)

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the Single Bench of Hon'ble Mr. Justice M.S. Sahoo will not function after 02.00 P.M. today, the 29th April, 2026.

THE HIGH COURT OF ORISSA
CUTTACK
Dt. 29.04.2026

BY ORDER,



DY.REGISTRAR (JUDL.)

(Copy forwarded to A.G.'s Office/ Secretary, High Court Bar Association/ Court's Notice Board for information.)



DY.REGISTRAR (JUDL.)

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following cases will be taken up before the Division Bench of Hon'ble Mr. Justice B.P. Routray and Hon'ble Mr. Justice Sashikanta Mishra at 02.00 P.M. today, the 29th April 2026. After this Bench, Hon'ble Judges will sit Singly in their respective Courts and take up the matters published for their Lordship's Single Bench respectively.

COURT NO -XXIII (1ST FLOOR)
AT 02:00 PM

THE HON'BLE MR. JUSTICE B. P. ROUTRAY
THE HON'BLE MR. JUSTICE SASHIKANTA MISHRA
FOR ORDERS - CRIMINAL APPEALS

- | | | |
|---|---------------------------|--|
| 1) CRLA/249/2025
(Order Dt-30.03.2026 may kindly be seen. IA No. 3576/2025 at Flag-C For Interim Bail. IA No. 552/2025 at Flag-A For Bail. IA No. 553/2025 at Flag-B For Stay of Fine. Affidavit filed by Ld. Counsel for the Appellant at Flag-D. Another affidavit has been filed by Ld. Counsel for the appellant is at flag "E" may kindly be perused. Softcopy of TCR is uploaded below. Softcopy of Depositions has supplied to Ld. counsel for the State. CRLA-985/2025 is placed herewith for reference. This case stands adj on 02.05.2026) MENTION | PANKAJ@RUKMAN BISHI
Vs | DEVASHIS PANDA
S.PANDA,A.MEHTA,D.B.RATH |
| | STATE OF ODISHA | SUSHANTA KU. JOSHI, BIRAJA
PRASAD NANDA
DEVASHIS PANDA
S.PANDA, A.MEHTA,
D.K.MOHAPATRA, D.B.RATH |
| 2) CRLA/643/2025
(Order dtd:08.04.26 may kindly be seen. I.A. No. 962/2026 at flag J for interim bail. I.A No. 1522/2025 at flag B for bail. I.A No. 1523/2025 at flag C for stay realization of fine. Copy served on Ld. AGA. Custody certificate, Conduct certificate & Criminal Antecedents filed at flag F, G & H respectively. Soft copy of TCR uploaded. P/L.) MENTION | ANIL KUMAR JENA
Vs | |
| | STATE OF ODISHA | M/S AMITAV TRIPATHY, A.K.
BEHERA |

THE HIGH COURT OF ORISSA:
CUTTACK

DTD.29.04.2026

BY ORDER

DY. REGISTRAR (JUDL.)

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DY.REGISTRAR (JUDL.)

IN THE HIGH COURT OF ORISSA, CUTTACK

NOTICE

As directed, it is hereby informed that the following case will be taken up before the Division Bench of Hon'ble Mr. Justice K.R. Mohapatra and Hon'ble Mr. Justice Sanjay Kumar Mishra at 02.00 P.M. today, the 29th April, 2026.

COURT NO - XX (7TH FLOOR)

AT 02:00 PM

**THE HON'BLE MR. JUSTICE K.R.MOHAPATRA
THE HON'BLE MR. JUSTICE SANJAY KUMAR MISHRA**

FRESH ADMISSION

1) WP(C)/13138/2026
(IA No.8065/2026 is at fl.A
for stay.) MENTION [P/L]

KANCHAN GOUDA
Vs

KKISHORE KUMAR
MISHRA D.BARIK,
P.RAY

STATE OF ODISHA

BY ORDER,

THE HIGH COURT OF ORISSA
CUTTACK
29.04.2026


DY.REGISTRAR (JUDL.)

(Copy forwarded to A.G.'s Office/ Secretary, High Court Bar Association/ Court's Notice Board for information.)


DY.REGISTRAR(JUDL.)